

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III (SPECIAL BENCH)**

**Item No.327**  
CAA-79(ND)/2020

**IN THE MATTER OF:**

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

**.....APPLICANT/PETITIONER**

**SECTION**

U/s 230/232

**Order delivered on 11.08.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv Saurabh Kalia and Adv Sarvik Singhai  
For the IT Dept. : Mr. Sushrut Meena, Mr. Kunal Sharma,  
Ms. Zehra Khan, Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **25.08.2022.**



**(Court Officer)**  
**Court III**